

CONTEMPT P.(Civil) 108 OF 2005  
Item No. MM-1 Court No.2

SECTION IVB

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Contempt Petition (C) No. 108/2005 in SLP(Civil)No.10440/01

AMARJIT SINGH S/O GURDEV SINGH & ANR. Petitioner (s)

VERSUS

AMARJIT SINGH S/O BALBIR SINGH & ORS. Respondent (s)

Date : 29/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.B. SINHA

For petitioner (s) Mr. K.G. Bhagat,Adv.  
Mr. vineet Bhagat,Adv.  
Mr. Debasis Misra,Adv.

For respondent (s)  
Ms. S. Janani,Adv.

UPON perusing the papers, the Court made the following  
O R D E R

List on allotted date.

(Ganga Thakur) (Prem Prakash)  
PS to Registrar Court Master